


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED
OPERATING IN AGRICULTURE AND ALLIED ACTIVITIES BUSINESS AT
AGALI P O MANNARKAD TALUK, PALAKKAD

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Koravampady Estates And Enterprises Private Limited U01119kl1998ptc01250
2.	Address of the registered office	Post Bag No 3 Agali P O Mannarkad Taluk, Palakkad, Kerala, India, 678581
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	The Estate is located at Agali p o Mannarkad Taluk, Palakkad,
5.	Installed capacity of main products/ services	As per the information available the company holds Approximately 288.00Acres of Land. Presently No estate activities are carried out and majority of the area is to be replanted. Currently with No yields.
6.	Quantity and value of main products/ services sold in last financial year	Turnover during the year 2022-23 is Rs3.05lacs and for the year 2021-22 is Rs3.15lacs.
7.	Number of employees/ workmen	One-Estate Manager.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information Memorandum, Request for Resolution Plan and evaluation matrix will be shared by Resolution Professional with the shortlisted prospective Resolution Applicant(s) meeting the eligibility criteria as set out by Committee of Creditors and compliance with section 29A of the IBC 2016 after receiving a confidentiality undertaking as per section 29(2) of the IBC 2016 By email to <u>cajasinexcelrp@gmail.com</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	By email to <u>cajasinexcelrp@gmail.com</u>
10.	Last date for receipt of expression of interest	14/02/2025

11.	Date of issue of provisional list of Prospective Resolution Applicants	24/02/2025
12.	Last date for submission of objections to provisional list	01/03/2025
13.	Process email id to submit EOI	<u>cajasinexcelrp@gmail.com</u>



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For – M/s Koravampady Estates and Enterprises Private Limited
Aluva - 29/01/2025